

Title: Need to take steps for protecting the rights of contract workers engaged in multinational companies located in Sriperumbudur , Tamil Nadu.

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): In my Sriperumbudur parliamentary constituency several companies including FDI companies like Hyundai, Saint Gobian and other sister companies are located. Most of the employees are contract labourers. These contract labourers are not made permanent workers. These contract workers work with low wages and for 12 hours a day without any other benefits. Workers and contract labourers are under threat not to start any workers' union.

So, I urge upon the Central Government to take legal steps to protect the rights of the workers.

MR. SPEAKER: Shri Anandrao Vithoba Adsul – not present.

Shri Sugrib Singh - not present.

Shri Bir Singh Mahato - not present.

Dr. Arun Kumar Sarma